PENDENCY REPORT AS ON 19-03-2020		
SI No.	Case Type	Total
1	ABLAPL- Anticipatory Bail	8044
2	ADMLS-Admirality Suits.	9
3	AHO-Appeal Against High Court Order.	50
4	ARBA-Appeals under Indian Arbitration Act.	269
5	ARBP-Petitions under Indian Arbitration Act.	200
6	AS-Admirality Suit.	1
7	BLAPL-Bail Application.	3876
8	CEREF-Reference under Central Excise Act.	22
9	CMAPL-Miscellaneous Applications.	2477
10	CMPAT-Company Act.	84
11	CMP-Civil Miscellaneous Petition	2405
12	COA-Appeals against judgement in Comp.Pet.	17
13	COAPL-Appl.in pending Proceeding(Comp. Act.)	2
14	CONTAC-Appeals against orders in Civil Contempt	5
15	CONTAR-Appeals against orders in Crl.Cont.mater	1
16	CONTC-Cotempt of Court Cases (Civil contempt)	4570
17	Contempt Petition in Cuttack Bench	55
18	CONTR-Proceeding relating to Criminal Contempt	46
19	COPET-Orginal Petition (Companies Act.)	130
20	CRA-Criminal Appeals	1049
21	CRLA-Appeal against Judgement/Sentence.	9787
22	CRLLP-Appl.for leave to appeal US 378 Cr.P.C.	1487
23	CRLMA-Other Miscellaneous Application.	603
24	CRLMC-Appl.under Sec.482 Cr.P.C.	10002
25	CRLMP-Criminal Miscellaneous Petition	350
26	CRLREV-Criminal Revision.	8907
27	CRMC-Criminal Miscellaneous Case	22
28	CRP-Revision Petition.	159
29	CRREV-Criminal Revision	259
30	CS(OS)-Civil suits.	1
31	CUSREF-Reference under Customs Act.	3
32	CVA-Civil Appeals	3
33	CVREV-Civil Revision.	39
34	CVRVW-Civil Review.	19
35	DSREF-Confirmation under Sec.336 Cr.P.C.	5
36	EC-Execution Case.	3
37	ELA-Appeals from Judgement in Election Pet.	14
38	ELPET-Election Petitions.	28
39	EXFA-Execution First Appeal.	3
40	EXOS-Execution Application.	4
41	EXP-Execution Petition.	21
42	FA-First Appeal	1078
43	FAO-First Appeal from Orders.	3047
44	FA(OS)-FA from Judgement in original suits.	1
45	GA-Government Appeals	112
46	GCRLA-Government Appeals	390
47	GUAP-Pet. under Guardianship and Wards Act.	11
48	IP(M)-Main Petition (Insolvency ACt.)	1

49 ITA-Appeals Income-tax	369
50 JCRA-Jail Criminal Appeals	15
51 JCRLA-Jail Criminal Appeal	1198
52 JCRLRV-Jail Criminal Revision.	11
53 JCRMC-Jail Criminal Misc.Case.	1
54 LAA-Appeals (Land Acquisition Act)	959
55 LPA-Letters Patent Appeals.	35
56 MACA-Motor Accident Appeals.	6181
57 MAC-Motor Accident Claims.	1
58 MA-Miscellaneous Appeals	100
59 MATA-Matrimonial Cases (Appeals)	895
60 MFA-FA against Spl. Jurisdiction Cases.	10
61 MJC-Misc.Judicial Case.	59
62 MSA-SA from judgements in Misc. Cases.	84
63 OCRMC-Original Crl. Miscellaneous Case	100
64 OJC-Original Jurisdiction case (Writ)	1620
65 OREF-References.	1
66 OS-Original Suit.	1
67 OTAPL-Other Tax Applications.	111
68 OTC-Other Tax Case.	6
69 OVTA-Tax Appeal Under OVAT ACt.	1
70 RCFA-First Appeals(Rent Control Matters)	1
71 Review Petition in Cuttack Bench	8
72 RFA-FA from Judgement and Decree in Suit	2163
73 RPFAM-Revision US 19 of Family Court Act.	1616
74 RSA-Second Appeal from Judgement and Decree.	6685
75 RVWPET-Review Petition.	1846
76 SAO-Second Appeal from Appellate Order.	222
77 SA-Second Appeal	2312
78 SCLP-Pet.for leave to appeal to Supreme Court	1
79 SJC-Special Jurisdiction Case (Tax Matters)	179
80 SM-Suo Motu.	46
81 SPA-Sp.Appeal before DB	5
82 STAPL-Appl.for direction to make a reference.	1
83 STREV-Sales Tax Revision.	1548
84 TA-Tax Appeal	12
85 TEST-Testamentary Cases.	1
86 TREV-Tax Revesion	99
87 TRPCRL-Transfer Pet.for transfer a Crl.Proc.	266
88 TRP(C)-Transfer Petition under Sec.14 Cr.P.C.	841
89 WA-Appeals before DB against SB Judgement	3237
90 WPC(OAC)-Original Application in Cuttack Bench	276
91 WPC(OA)-Original Application in Bhubaneswar Bench	33
92 WPC(OAPC)-Original Application (Provisional) in Cuttack	3
Bench	
93 WPCRL-Pet.UA.226 for Writ of Habeas Corpus.	688
94 WPC(TAC)-Transfer Application in Cuttack Bench	2
95 WP(C)-Writ Petition under Art.226 and 227.	62395
Grand Total	155915